

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3320
TO BE ANSWERED ON 16.12.2024**

e-SHRAM PORTAL

3320. MS. S JOTHIMANI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any data on the number of informal workers in the country;**
- (b) if so, the details thereof;**
- (c) the number of informal workers registered on the e-SHRAM portal as on date;**
- (d) whether the Government is aware of the challenges faced by workers in terms of language and technological barriers in the registration process for e-SHRAM;**
- (e) if so, whether the Government has any plans to simplify the registration process to make the portal more accessible to informal workers across the country; and**
- (f) whether the Government has conducted any training workshops for officers in Common Service Centres to assist workers in registering on the platform, if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) nationwide on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. As on 09th December 2024, over 30.45 crore unorganised workers have been registered on eShram portal. State/ UT wise detail of registration of unorganised workers on eShram portal is annexed.

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eShram registration portal is available in multiple languages. Ministry has taken steps such as registration camps and awareness drives to raise awareness and to expedite the registration on eShram portal. These camps are organised by Ministry from time to time in coordination with Common Service Centre (CSC) and Dattopant Thengadi National Board for Workers Education and Development (DTNBWED). Social media campaigns are also being used to spread awareness among workers to register on eShram. State Seva Kendras (SSKs) were on boarded to facilitate assisted mode registrations of unorganised workers. eShram is on boarded on Unified Mobile Application for New-age Governance (UMANG app) to increase reach among workers and provide registration/update facility at the convenience of their mobile phones.

Annexure

Annexure referred to in reply to Part (a) to (f) of the Lok Sabha Unstarred Question No. 3320 for 16.12.2024 regarding “e-Shram Portal”

(i) State/UT wise registration of unorganised workers on eShram portal as on 09.12.2024

S.No.	State/UTs	Total Registrations
1	Andaman and Nicobar Islands	32,330
2	Andhra Pradesh	81,31,892
3	Arunachal Pradesh	1,97,887
4	Assam	75,72,428
5	Bihar	2,95,72,870
6	Chandigarh	1,85,017
7	Chhattisgarh	85,24,479
8	Delhi	34,57,018
9	Goa	75,479
10	Gujarat	1,18,78,665
11	Haryana	53,51,389
12	Himachal Pradesh	19,81,879
13	Jammu and Kashmir	35,31,501
14	Jharkhand	95,99,240
15	Karnataka	1,03,36,899
16	Kerala	60,05,225
17	Ladakh	33,393
18	Lakshadweep	2,792
19	Madhya Pradesh	1,84,21,762
20	Maharashtra	1,73,05,458
21	Manipur	4,51,694
22	Meghalaya	3,25,860
23	Mizoram	64,942
24	Nagaland	2,31,526
25	Odisha	1,35,32,618
26	Puducherry	1,89,258
27	Punjab	57,67,014
28	Rajasthan	1,42,63,016
29	Sikkim	42,110
30	Tamil Nadu	88,92,235
31	Telangana	44,47,080
32	The Dadra and Nagar Haveli and Daman and Diu	74,343
33	Tripura	8,84,652
34	Uttar Pradesh	8,37,37,987
35	Uttarakhand	30,53,939
36	West Bengal	2,64,02,829
	Total	30,45,58,706
